

(2)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

ORIGINAL APPLICATION NO. 718 OF 2007.

ALLAHABAD THIS THE 23RD DAY OF JULY 2007.

Hon'ble Mr. Justice Khem Karan, V.C.
Hon'ble Mr. P.K. Chatterji, A.M

Vijay Shankar Sharma, B.D.D.A Chayal, Presently posted as Outsider Postman, Speed Post Centre, Allahabad.

.....Applicant

(By advocate: Sri R.K. Singh)

Versus.

1. Union of India through Secretary Ministry of Communication Department of Post and Telegraph, Dak Bhawan, New Delhi.
2. Director Postal Services, Allahabad Division, Allahabad.
3. Senior Superintendent of Post Offices, Allahabad Division, Allahabad.

.....Respondents

ORDER

Justice Khem Karan, V.C.

Heard Sri S.N Mishra holding brief of Shri R.K. Singh, learned counsel for the applicant and Shri S. Singh, Senior Standing Counsel for Govt. of India.

2. The applicant appears to be aggrieved of his non-selection to the post of Postman. He says that he has had been working as E.D.D.A Chayal since 14.12.1976 and has by now reached the age of 50 years. He alleges that for appointment on the post of Postman/Village Postman, an examination was held on 25.6.2006, result of which was declared on 3.11.2006. He goes on to state that 24 persons were declared successful. In this list of successful candidates, name of the applicant does not find place. He says that he has given representation dated 4.4.2007, copy of which is Annexure 4 but nothing has been done so far.



(3)

2.

3. We think there is no point in keeping this O.A. pending here. According to the applicant, case can be looked into by the Authority concerned, to whom representation has already been given.

4. So the O.A. is finally disposed of with a direction to the respondent NO.2 to consider and dispose of the representation of the applicant dated 04.04.2007 (Annexure A-4) in accordance with the Rules, within a period of 2 months from the date of certified copy of this order, together with copy of the O.A. is produced before him.

No costs.

manish

Member-A

Vice-Chairman.

dw
23.7.07

Manish/-